

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.18/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 23/2008
NAME OF THE COMPANY	Sanghi SEZ Pvt Ltd
NAME OF THE PETITIONER(S)	Anand Prakash Sanghi & (04) Others
NAME OF THE RESPONDENT(S)	Sanghi SEZ Pvt Ltd & (11) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Amarendra Reddy	Adv	9246501212	P. Amarendra
C. Shilpa representing on behalf of counsel for Y. SURYANARAYANA.	P2 & P4	9849866556	Sy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	R-2	9849056652	Sy
P. Anil Mukherji rep Ramesh Babu Becker Counsel for Ravi Sanghi	Adv	9885314232	P. Anil Mukherji

Heard Mr.P.Amarender Reddy, Ms. C.Shilpa on behalf of Mr.Y.Suryanarayana, learned counsels for the Petitioner and Mr.S.Chidambaram, Mr.P.Anil Mukherji on behalf of Mr.Ramesh Babu, learned counsels for the Respondents.

It is reported that, the matter is still pending before the Hon'ble Supreme Court and stands posted to 11.01.2018. Hence the Post the case on 23.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)